

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. **3619**
TO BE ANSWERED ON 8TH AUGUST, 2016

Proposals under RUSA

3619. SHRI KAMAKHYA PRASAD TASA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposals under Rashtriya Uchcharat Shiksha Abhiyan (RUSA) to construct boundary wall in the schools;
- (b) if so, the details thereof; and
- (c) the procedure to sanction school building for extra class rooms and science laboratory along with the implementing authority of this funds?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)

(a) to (c): No, Madam. Under Rashtriya Uchcharat Shiksha Abhiyan (RUSA), central assistance is provided for higher education institutions such as colleges/universities. Schools are not supported under the scheme.

However, under the Centrally Sponsored Scheme of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) funding is provided for classrooms, science laboratories, library, computer room, art/craft/culture room, toilets, drinking water facilities etc. in new/upgraded and existing secondary schools. The framework of the scheme provides that boundary walls are to be constructed by the States/UTs if not already constructed.

Under RMSA, proposals for new/upgraded secondary schools and strengthening of existing schools are submitted by the States/UTs under the Annual Work Plan, which are examined and approved as per guidelines of the scheme and availability of the budget, in consultation with the State/UT. The States/UT

Government implement the approved interventions through the through State Implementing Societies (SIS) created under Societies Registration Act.

Under Sarva Shiksha Abhiyan (SSA), Ministry of Human Resource Development (MHRD) issues guidelines in respect of Annual Work Plan & Budget (AWP&B) proposals to be submitted by the States/UTs in beginning of every year. States/UTs come forward for approval of infrastructure components based on gap as per Unified District Information System of Education (UDISE) Data in their respective AWP&B plan in the beginning of every year for the ensuing financial year for consideration by MHRD in the Project Approval Board (PAB). Additional requirements of gaps based on the UDISE data for infrastructure components are approved as per admissibility and justification.

State Implementing Society of SSA implements the scheme in accordance with SSA Framework and State Right to Education (RTE) rules/ regulations.
